GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1170 ANSWERED ON:02.08.2010 INDUSTRIALLY BACKWARD REGIONS Jahan Kaisar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has identified the industrially backward States/districts in the country including Uttar Pradesh;

(b) if so, the details thereof, State-wise;

(c) whether the Government has drawn any Centrally Sponsored Scheme for the development of such backward regions; and

(d) if so, the details thereof and the steps being taken by the Government for the development of such areas under new liberalisation policy?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M.SCINDIA)

(a) & (b): No recent study has been conducted to identify industrially backward districts/States in the country.

(c) & (d): The Union Government is implementing packages of industrial incentives for the States of the North East (including Sikkim under the North East Industrial and Investment Promotion Policy 2007(NEIIPP 2007) as well as the State of Jammu & Kashmir), comprising the following:

i) Central Capital Investment Subsidy Scheme

- ii) Central Interest Subsidy
- iii) Central Comprehensive Insurance Subsidy
- iv) 100% Central Excise Duty Exemption
- v) 100% Income Tax Exemption

For the states of Himachal Pradesh and Uttarakhand, the following incentives are available:

- i) Central Capital Investment Subsidy
- ii) 100% Central Excise Duty Exemption (lapsed on 31.3.2010).
- iii) 100% Income Tax Exemption

Besides the above, the Transport Subsidy Scheme is also available to the industrial units in the above States as well as in Andaman & Nicobar Islands, Lakshadweep Islands and Darjeeling district of West Bengal.